NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. IA 344/2022 IN C.P. (IB)/1688(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2022

NAME OF PARTIES: CA Subrata Maity
V/s
Enforcement Directorate
IN THE MATTER OF
Broadcast Audience Research Council
V/s
Mi Marathi Media Ltd

APPEARANCE :
FOR APPLICANT : Absent.
FOR RESPONDENT : Absent.

Section: Regulation 44(2), Liquidation process Regulation, 2016 U/s 9 of (IBC)

ORDER

The matter is taken up through Virtual Hearing (VC).

Since the Bench was busy hearing Arguments in **IA-113/2022** and **IA-1263/2022**, due to paucity of time this matter could not be heard. Hence list this matter for hearing on **11.11.2022**.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
05.09.2022
AARTI